

[Shri G. L. Lakshmanan]

You know, Sir,, that the previous regime dismissed the elected and popular Government of my party, D.M.K., in January 1976. Since then, the people of Tamil Nadu were governed by the bureaucrats only. This has naturally agitated the minds of the aggrieved people of Tamil Nadu. The emergency has ended and the elections have been held to the State Assembly in June 1977. The people of Tamil Nadu have elected their representatives. The party of the Matinee idol who practices cosmetic socialism has secured the absolute majority. Of course, it is a shame for me. There is no hurdle, whatsoever, in the formation of the Government by the majority party. Our leader Kalaignar Karunanidhi has publicly announced that elected Government will receive our responsible co-operation. It is very astonishing as to why then should there be even a day's delay in the assumption of office by the evergreen hero of films and his tribe.

Sir, should the people of Tamil Nadu wait till the cine Actor fulfils his call-sheets and Studio schedules?

Should the people be patient till the actor consults the Almanac (i.s. the Panchangam), looks to favourable stars and planets to play his greatest role as Chief Minister? It is a tragedy and a paradox that the people of Tamil Nadu should suffer the absence of an elected Government merely because the cine actor has not finished his make-up. May I, therefore,, seek your help and the support of this august House for the demand of the people of Tamil Nadu to have an elected Government at once? Sir, in West Bengal and Punjab, things have moved properly and already Shri Jyoti Basu and Shri Prakash Singh Badal have assumed office as Chief Ministers. I am certain that the leaders of the Janta legislature parties in the States of Bihar, Madhya Pradesh, Rajasthan, Orissa and Haryana, will also soon be elected and would soon be forming their Govern-

ments. The people of Tamil Nadu are really unfortunate that they cannot have an elected Government even though they have made the advance booking to see the cine actor in his new role as the Chief Minister of Tamil Nadu. I would like the Government of India to ask for the reasons as to why the formation of Government in Tamil Nadu by the majority party is being delayed. That is why I am placing it as a special issue before this House.

REFERENCE TO SHORTAGE OF WATER IN DELHI

SHRI NARASINGHA PRASAD NANDA (Orissa): Mr. Deputy Chairman. Sir, with greater sorrow than, anger, I beg to submit that the water supply in Delhi has completely stopped causing great inconvenience to the public. In fact, today, when I went to the toilet, I did not verify whether water was coming from the tap. Sir, you can realise my plight. After coming out of the toilet, I rang up to the North Avenue Enquiry Office and they said that all the flats are without water and that they could not help me. When I telephoned to the N.D.M.C. Control Room, there was nobody even to respond to my call and to say what has actually happened. Then, Sir, I tried to contact a large number of friends and everybody started describing his plight in his own way. Now, I would submit that this is the hot summer season. Everybody is in need of water. Not only drinking water, but we are also in need of water for bath, toilet and other purposes. There is not even a drop of water either in the North Avenue flats or in the South Avenue flats or even in the houses. As a matter of fact, I think you should also have been deprived of water, if I may say so. Sir, water is a very basic need of life. I wish Mr. Advani, the Leader of the House, was here to hear what I am saying. This Government has made very tall promises in the election manifesto

But after it has come to power and had made everything free for all, I find there is so much laxity among the persons working in the N.D.M.C. and other bodies which are concerned with water supply. We do not get even a drop of water. Through you, Sir, I would appeal to the Government to take immediate steps to see that regular water supply is maintained at least during the summer season. When there is no water, how do you expect us to participate in the general discussion on the General Budget? We are not able to take even our bath. As I said, many friends must have been in the same plight. Therefore, Sir, I would submit that Government should take immediate steps to see that regular water supply is maintained because this is one of the basic minimum needs of life. They may not give us more, but let them at least maintain a regular minimum supply. There is one thing more. They do not give even notice of stoppage of water supply. They give notice in regard to power shedding. They give notice that at such and such time on a particular day there will be power shedding and we get prepared for it. In regard to water also, such notice should be given. When we go to the toilet, we find there is no water. This sort of difficulty is there. Therefore, I would submit that if the Janata Party claims to represent the people, they must at least satisfy one of the basic needs of life.

Therefore, through you again I will appeal to the Government to see that the water supply is maintained at least during this period,

DR. V. B. SINGH (Uttar Pradesh) : I am sorry I got up without your permission ..

MR. DEPUTY CHAIRMAN: I can imagine that your need was urgent. The matter has been mentioned,

DR. V. B. SINGH: Yes, Sir, and I am submitting the same point. I came to the House late because of scarcity of water. I had to go elsewhere for bath.

SHRIMATI SUMITRA G. KULKARNI (Gujarat): In my house also the same condition prevails. The only thing is that it is under the control of the NDMC which is under its President, Shrimati Vidya Ben Shah of the Congress. The matter should be taken up with them.

SHRI HARISINH BHAGUBAVA MAHIDA (Gujarat): Certainly not. So far as North Avenue and South Avenue are concerned, it is with the PWD and not with the NDMC.

(Interruptions) SHRI KALYAN ROY (West Bengal): I have been here for a long time and I have never faced such a crisis earlier.

(Interruptions)

SHRI S. W. DHABE (Maharashtra): The same is the position in South Avenue also. We are making a complaint about water supply and it is a genuine complaint. There is no water supply at 9 O'clock. Everything is stopped. I will ask the lady member not to take it lightly. I am really sorry that Shrimati "Sumitra Kulkarni took it so very lightly.

SHRI YOGENDRA MAKWANA (Gujarat): Since morning there is no water in South Avenue and this lady who is advocating the case of the Janata Party should go and meet the housewives and see what they are saying. You go and meet the housewives there and see what they are saying. Why should you sit here and talk unnecessarily? You should go and meet the housewives and see their reactions.

شہری سید احمد ہاشمی (آزاد)

پر دیش : نہ تو ان ممبروں نے اپنی

بہت اہمیان کی جو کہ ناڈتہ اور ساڈتہ

ایوانوں میں رہتے ہیں - لیکن

سچویشن یہ ہے کہ یہ صرف ساڈتہ

ایوانوں اور ناڈتہ ایوانوں کی بات نہیں

[شہری سپیڈ احمد ہاشمی]

پورے دلی شہر کے اندر یہی سچویشن
ہے - ایک ایک قطارہ پانی کے لئے لوگ
ترس رہے ہیں اور پورے دلی شہر کے
لوگوں کو بہت زیادہ تکلیف ہو رہی ہے
اس لئے دلی کے لوگوں کی اس پریشانی
پر پورے توجہ کی ضرورت ہے -

**THE OIL AND NATURAL GAS
COMMISSION (AMENDMENT) BILL, 1977.**

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS (SHRI H. N.
BAHUGUNA): Sir, I beg to move for leave to
introduce a Bill further to amend the Oil and
Natural Gas Commission Act, 1959.

*The question was put and the motion was
adopted.*

SHRI H. N. BAHUGUNA: Sir, I introduce the
Bill.

†[श्री संयद अहमद हाशमी (उत्तर
प्रदेश) : ये तो इन मेम्बरों ने अपनी विपत्ता
ब्यान की—जोकि नार्थ और साउथ एवेन्यू में
रहते हैं लेकिन सिचुवेशन यह है कि यह सिर्फ
साउथ एवेन्यू और नार्थ एवेन्यू की बात नहीं
है पूरे दिल्ली शहर के अन्दर यहीं सिचुवेशन
है—एक एक कतरा पानी के लिये लोग
तरस रहे हैं और पूरे दिल्ली शहर में लोगों को
बहुत ज्यादा तकलीफ हो रही है इसलिये दिल्ली
के लोगों की इस परेशानी पर पूरी तवज्जो
की जरूरत है ।]

**ARREST AND RELEASE ON BAIL OF
SHRI M. C. BALAN, MEMBER OF RAJYA
SABHA**

MR. DEPUTY CHAIRMAN: I have to inform
Members that a telegram dated the 20th June, 1977,
regarding arrest and release on bail of Shri M. C.
Balan, Member, Rajya Sabha, has been received
from the Assistant Commissioner of Police, Madras
an extract of which is as follows:

"I have the honour to inform you that I have
found it my duty in exercise of my powers under
section 4 I;J Tamil Nadu Prohibition Act to direct
that Thiru M. C. Balan, Member of Rajya Sabha,
be arrested. Thiru M. C. Balan, M.P., was
accordingly arrested by Assistant Commissioner
of police between 01 hour and 02 hours today 20-
6-77 and released on baff immediately."

t] Devnagari translation.

**APPRECIATION OF THE SERVICES
RENDERED BY SHRI BHUPESH GUPTA
AND OTHER DISTINGUISHED MEMBERS
OF THE RAJYA SABHA**

सदन के नेता (श्री लाल कृष्ण आडवाणी) :
उपसभापति जी, आपकी अनुमति से मैं समझता
हूँ कि एक कर्तव्य हम निभायें तो अच्छा
रहेगा, एक अच्छी परम्परा रहेगी । यहीं कल
शाम को जब रजत जयंती समारोह हुआ
तब हमने इस सदन के अनेक सम्माननीय
सदस्यों का उल्लेख किया और अखिर में
ऐसे भी एक सदस्य का उल्लेख किया जो इस
सदन में आरम्भ से रहे और जैसे मैंने कल कहा
कि वे स्वयं एक संस्था बन गये, श्री भूपेश गुप्त ।
मैं समझता हूँ कि यह उपयुक्त रहेगा अगर
सदन की कार्यवाही में भी सदन की यह भावना
लिपिबद्ध हो जाय और हम सबका उनके प्रति
स्नेह और सम्मान एक प्रकार से सदन की
कार्यवाही का रिकार्ड बन जाय ।

मुझे विश्वास है कि मैं जब यह कह रहा
हूँ तब मैं सम्पूर्ण सदन की, सब दलों की, सब
साथियों की भावनाओं को व्यक्त कर रहा
हूँ । यह सही है कि राजनीतिक विपक्षी होने के
कारण अनेक बार हम एक दूसरे की आलोचना
करते रहे हैं, वह हमारी करते हैं हम उनकी
करते हैं, लेकिन इस बात से कोई इन्कार
नहीं कर सकता कि एक अच्छे संसदज को